NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2017	-	Hearing	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Akkhrutha Technocrats Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Abhijite Ahr for Agrea Legal 9663309317	Petition	19-E
2.	Bomas V Peter.	Regordat	4

Government VIVII. Reproductive Advocate for respondents is also present. He requested time to file objections.

List it on 04.08.2017.

MEMBER (J)

MEMBER (T)